

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 294 OF 2016

Dated: 19th April, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Sakthi Sugars Ltd. & Anr.

.... Appellant(s)

Vs.

Tamilnadu Electricity Board / TANGEDCO & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-1

Mr. Sethu Ramalingam for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **23.07.2018.**

**(Justice N. K. Patil)
Judicial Member**

mk/tpd

**(I.J. Kapoor)
Technical Member**